NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/189/2016

NAME OF THE PETITIONER(S)

: P. Sengodan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

For CiBI VISHIM

2. H. KARTHIK PERIHADRI

Petition
Council for Respondents

A-1-1-

ORDER

Counsel representing both the parties are present. Counsel for respondents filed terms of settlement and furnished a copy of the same to the other side for consideration and reply. Both the counsel are directed to report the final outcome of the settlement talks between the parties. In case the settlement talk fails, both the counsel are directed to submit their arguments in the matter. Put up on 19.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)